

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.212- IA/1090(AHM)2023  
in  
**CP(IB) 38 of 2020**

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

IDBI Bank Ltd

.....Applicant

V/s

Sumeet Industries Ltd

.....Respondent

**Order delivered on: 02/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the RP : Mr. Amol Vyas, Adv.

Resolution Professional : Mr. Satyendra Prasad Khorania

For the Respondent : Mr. Ravi Pahwa, Adv. a.w Ms. Pragati Bansal

**ORDER**

**IA/1090(AHM)2023**

Heard Ld. Counsel for the applicant and respondents.

Both sides are directed to file written submissions not more than two to three pages within one-week.

List for filing written submissions on 15.07.2024.

-Sd-

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**